

Sub.-Regarding Quotation for Law Books, Bare Acts, Swamy's Books and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts, Swamy's Books and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 16-02-2019 (Saturday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **16-02-2019 (Saturday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts, Swamy's Books and General Books.

You should quote the rates of the latest edition of **Law Books, Bare Acts, Swamy's Books and General Books**, for which you are required to submit the Sample(s). **Without Sample(s) of the Law Books, Bare Acts, Swamy's Books and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF LAW BOOKS, BARE ACTS, SWAMY'S BOOKS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK	AUTHOR/ PUBLISHER	NO.OF COPIES
1	COMPILATION ON NEW PENSION SCHEME FOR CENTRAL GOVERNMENT STAFF	SWAMY'S	17 = 11 + 6
2	GENERAL FINANCIAL RULES	SWAMY'S	17 = 11 + 6
3	MASTER MANUAL FOR DDO's & HEAD OF OFFICES PART - 1 FINANCE AND ACCOUNT	SWAMY'S	17 = 11 + 6
4	MASTER MANUAL FOR DDO's & HEAD OF OFFICES PART - 2 ESTABLISHMENT	SWAMY'S	17 = 11 + 6
5	LEAVE RULES MADE EASY	SWAMY'S	17 = 11 + 6
6	COMPILATION ON OVERTIME ALLOWANCE TO CENTRAL GOVERNMENT EMPLOYEES	SWAMY'S	17 = 11 + 6
7	LAND ACQUISITION ACT	PROMINENT/AVA ILABEL AUTHORS	18 = 12 + 6
8	PROBATE	PROMINENT/AVA ILABEL AUTHORS	18 = 12 + 6
9	INDIAN CONTRACT ACT (SINGLE VOLUME)	POLLOCK & MULLA	30 = 5 X 6
10	MEDICAL JURISPRUDENCE	MODI	30 = 5 X 6
11	CODE OF CRIMINAL PROCEDURE	RATTAN LAL & DHIRAJ LAL	30 = 5 X 6
12	INDIAN PENAL CODE	RATTAN LAL & DHIRAJ LAL	30 = 5 X 6
13	INDIAN EVIDENCE ACT	RATTAN LAL & DHIRAJ LAL	30 = 5 X 6
14	DELHI HIGH COURT RULES	R.C. KHERA	30 = 5 X 6
15	ARBITRATION AND CONCILIATION ACT	BARE ACT	30 = 5 X 6
16	FAMILY COURTS ACT	BARE ACT	30 = 5 X 6
17	HINDU SUCCESSION ACT	BARE ACT	30 = 5 X 6
18	ELECTRICITY ACT	BARE ACT	30 = 5 X 6
19	MUNICIPAL CORPORATION OF DELHI (MCD ACT)	BARE ACT	30 = 5 X 6
20	REGISTRATION ACT	BARE ACT	30 = 5 X 6
21	SUCCESSION ACT	BARE ACT	30 = 5 X 6
22	COURT FEES ACT	BARE ACT	30 = 5 X 6